

given to Unstarred Question No. 237 of 14th September, 1951 and state:

(a) the names of statutory and non-statutory bodies of permanent nature constituted since then up to date under the administrative control of the Ministry of Works, Housing and Supply giving the following information in each case (i) the date of constitution; (ii) the recurring and non-recurring expenditure involved; (iii) provision for the audit of the accounts; and (iv) the method of submission of the report of their activities;

(b) the names of such *ad hoc* committees as were appointed during the same period giving the date of appointment;

(c) the names of such *ad hoc* committees as have finished their work and have submitted their reports during the period giving the dates of submission of their reports;

(d) the names of such *ad hoc* committees as are still functioning and the time by which they are expected to submit their reports; and

(e) the names of such bodies of permanent nature and of advisory character that have been dissolved during the period?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) A statement showing the required particulars is laid on the Table of the House. [See Appendix VII, annexure No. 69.]

(b) and (c). A statement showing the names of five *ad hoc* committees is laid on the Table of the House. [See Appendix VII, annexure No. 69.]

(d) One *ad hoc* committee viz. Gandhi Memorial Design Committee, is still functioning. It will submit its report as soon as the design is finalised but no target date for this has been laid down.

(e) On the constitution of the Rajghat Samadhi Committee, the Rajghat Maintenance Committee, which was of an advisory character has been dissolved.

ADVANCES PAID ON VOUCHERS WITH THUMB IMPRESSIONS

787-C. Shri R. N. S. Deo: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the wife of an S.D.O., Hirakud Dam Project, received a sum of Rupees five lakhs by giving her thumb impressions on the voucher of advance payable to a contractor for supply of 50,000 cubic feet of chips; and

(b) whether large sums are paid on vouchers with thumb impressions?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) No, Sir.

MEDICINES FOR ANTI-MALARIAL WORK IN HIRAKUD

787-D. Dr. Natabar Pandey: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that on anti-malarial work account in Hirakud, medicines for female diseases, which have nothing to do with anti-malarial work, have been purchased; and

(b) if the answer to part (a) above be in the affirmative, the use to which such medicines has been put?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

SUBSTITUTES OF PETROL

787-E. Shri B. N. Roy: Will the Minister of Commerce and Industry be pleased to state whether there is any industry in the country which produces substitutes of petrol?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Yes, Sir, the Power alcohol and the Coal tar distillation industries. The former produces power alcohol and the latter motor benzol.

LANDING TAX AT GENOA (ITALY)

787-F. Shri Kajrolkar: Will the Prime Minister be pleased to state whether it is a fact that landing tax is being charged to passengers from India at Genoa (Italy) by the Italian Government?

The Prime Minister Shri Jawaharlal Nehru: All passengers from India landing at Genoa and Naples are charged landing tax at the following rates:—

First Class Passengers—£2, i.e. its equivalent in Italian currency.

Tourist Class—£1.

Children from 3 to 12 years are charged at half the above rates.

CUTTACK RADIO STATION

787-G. Shri Sanganna: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any proposal to increase the capacity of the Cuttack